## GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:3036 ANSWERED ON:12.08.2010 IMPORT OF FERTILIZERS/DAP Singh Shri Ravneet

### Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government is contemplating to import fertilizers/DAP to tide over its shortage in various States of the country;

(b) if so, the details thereof; and

(c) the steps being taken by the Government to increase the supply of fertilizers in the country?

# Answer

#### MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c): Department of Fertilizer subsidises sale of Urea, DAP, MOP, SSP and 12 grades of complex fertilizers. The gap between the requirement of subsidized fertilizers and their indigenous production is met through imports. DAP is decontrolled/ de-canalized since 1992. As such, the import of DAP is on Open General Licence (OGL). The companies are importing DAP to match the requirement of the farmers. Union Government monitors availability of fertilizers at State level and State Governments are responsible for further distribution within the State. The information regarding cumulative requirement, planned indigenous production and imports of subsidized fertilizers for the current Kharif 10 season (from 1st April to 30th September) is furnished as under:

#### Figures in lakh metric tonnes

Name of fertilizer Cumulative requirement Estimated availability during the period from April`10 to September`10 Indigenous production Imports Total Urea 136.64 105.72 32.00 137.72 DAP 68.69 21.72 48.28 70.00

MOP 22.98 - 32.41 32.41 NPK (complexes) 48.69 44.00 5.00 49.00

The State-wise cumulative requirement, availability and sales of Urea, DAP/NPK & MOP fertilizers during the year 2010-11 (April`10 to July`10) is Annexed. Imports of DAP, MOP & NPK are on track during April`10 to July`10. As can be seen that the availability of fertilizers have been adequate.

Further, the following steps are being taken to make fertilizers available to the farmers:

(i) Each state in consultation with the fertilizer suppliers is required to prepare monthly supply plan district wise within overall availability at state level for ensuring availability of fertilizers in all parts of the state;

(ii) The movement of fertilizers is being monitored throughout the country by an on-line web based monitoring system (www.urvarak.co.in) also called as Fertiliser Monitoring System (FMS);

(iii) The state governments have been advised (i) to instruct the State Institutional agencies to coordinate with manufacturers and importers of fertilizers for streamlining the supplies; and (ii) to review the railway rake points in their states and take up the issues with the Railways for improvements, if any, required to ensure availability of fertilizers in every nook and corner of the State;

(iv) Department of Fertilizers and Department of Agriculture & Cooperation are jointly reviewing fertilizer availability with State Agriculture department through Video Conferences every week. The corrective actions, if required, are taken immediately to avoid any hardships to farmers; and

(v) The Department of Fertilizers contacts on phone the officials of major fertilizer consuming states on daily basis to find out any shortages of fertilizers in any part of the state and the corrective actions are taken immediately.

(vi) The Government has introduced a Nutrient Based Subsidy Policy in respect of Phosphatic & Potassic fertilizers w.e.f. 1.4.2010. Under the NBS, State Governments have to play more proactive role to co-ordinate with the manufacturers/importers to tie up supplies of fertilizers as per the requirement of states;

(vii) All possible steps are taken by the Department of Fertilisers to match the availability of fertilizers with the assessed requirement;

#### CUMULATIVE REUIREMENT, AVAILABILITY AND SALES OF FERTILIZERS DURING KHARIF`10 (APRIL`10 TO JULY'10)

UREA DAP+NPK MOP States Requi Avail- Sales Requi Avail- Sales Requi Avail- Sales rement ability rement ability

Andhra Pradesh 655.00 753.12 678.33 865.00 1087.74 1042.57 125.00 111.23 89.24

Karnataka 405.00 468.29 460.02 897.10 964.97 923.19 166.00 142.37 127.84

Kerala 55.75 52.94 50.26 107.70 103.35 96.29 60.20 64.24 59.75

Tamil Nadu 275.00 236.90 236.03 239.00 245.40 237.75 182.00 107.44 102.70

Gujarat 565.00 590.14 585.79 499.50 509.61 479.21 70.00 59.62 56.33

Madhya Pradesh 417.60 419.58 409.14 490.40 506.52 466.89 37.10 60.14 47.17

Chhattisgarh 430.25 273.48 269.68 288.17 250.05 241.56 72.00 45.65 41.67

Maharashtra 880.00 913.08 905.93 1312.40 1309.42 1287.03 205.00 191.73 172.17

Rajasthan 327.00 301.76 271.18 234.30 240.19 234.02 17.50 18.23 11.97

Haryana 585.00 565.18 550.44 217.00 313.61 296.46 21.00 26.02 21.69

Punjab 950.00 1044.97 1036.08 350.00 313.05 298.78 36.00 38.15 24.67

Himachal Pradesh 30.00 29.07 28.88 8.00 6.52 6.47 0.35 0.00 0.00

Jammu & Kashmir 66.92 71.93 69.19 43.45 31.56 28.31 14.53 0.94 0.93

Uttar Pradesh 1810.00 1610.65 1363.52 1005.00 955.13 889.81 90.00 61.25 35.61

Uttarakhand 92.00 90.18 84.13 35.35 45.97 39.59 4.50 1.77 1.53

Bihar 490.00 424.26 384.47 260.00 195.29 171.76 65.00 48.01 37.71

Orissa 155.00 129.44 110.49 215.00 221.39 198.73 62.00 50.36 42.46

West Bengal 240.10 307.34 267.97 369.59 359.64 337.81 80.97 68.25 61.35

Assam 79.20 123.23 118.04 15.16 15.23 11.96 39.60 26.37 25.45

All India 8648.03 8480.74 7947.19 7561.45 7729.58 7341.69 1370.05 1126.60 965.26